Annexure-7

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 25-12-2023

	1	ı			No.	SI.	
	1	1		Department		Sl. Details of claimant	
	ì	,		Government		ınt	
	1	1		Date of Amount receipt claimed	received	Details of claim	
	t	1	Ĭ	Amount claimed		f claim	List of Operational Creditors (Government dues)
	ţ			Amount of Nature of Whether claim claim related admitted party?		Deta	
	1		_	Nature of claim		Details of claim admitted	
	Î		I.	Whether related party?		admitted	
	1		ı	% of voting shar e in CoC, if applicable			ors (Governm
	ı		ı	claim	contin- gent any mutual claim under	Amount of Amount of	ent dues)
	1		ı	dues, that verifica - may be set- tion off	any mutual	Amount of	
			,			Amount of	
	ï		ı	admitted	claim not	Amount of	(Amo
			1 €1			Amount of Remarks, if any	(Amount in₹)
				L			

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